

C O N T E N T S

**Fifteenth Series, Vol. XXIX, Twelfth Session, 2012/1934 (Saka)
No. 2, Friday, November 23, 2012/Agrahayana 2, 1934 (Saka)**

<u>S U B J E C T</u>	<u>P A G E S</u>
INTRODUCTION OF MINISTERS	2-4
WRITTEN ANSWERS TO QUESTIONS	
*Starred Question Nos. 21 to 40	6-85
Unstarred Question Nos. 231 to 300, 302 to 460	86-519

* Due to continuous interruptions in the House, Starred Questions could not be taken up for oral answers. Therefore these Starred Questions were treated as Unstarred Questions

PAPERS LAID ON THE TABLE	520
ASSENT TO BILLS	521
STANDING COMMITTEE ON AGRICULTURE 39 th Report	521
STANDING COMMITTEE ON HEALTH AND FAMILY WELFARE (i) 60 th Report (ii) Evidence	522
MOTION FOR ELECTION TO THE CENTRAL SUPERVISORY BOARD UNDER PRE-CONCEPTION AND PRE-NATAL DIAGNOSTIC TECHNIQUES (PROHIBITION OF SEX SELECTION) ACT, 1994	523-524
 <u>ANNEXURE – I</u>	
Member-wise Index to Starred Questions	525
Member-wise Index to Unstarred Questions	526-530
 <u>ANNEXURE – II</u>	
Ministry-wise Index to Starred Questions	531
Ministry-wise Index to Unstarred Questions	532

OFFICERS OF LOK SABHA

THE SPEAKER

Shrimati Meira Kumar

THE DEPUTY SPEAKER

Shri Karia Munda

PANEL OF CHAIRMEN

Shri Basu Deb Acharia

Shri P.C. Chacko

Shrimati Sumitra Mahajan

Shri Inder Singh Namdhari

Shri Francisco Cosme Sardinha

Shri Arjun Charan Sethi

Dr. Raghuvansh Prasad Singh

Dr. M. Thambidurai

Dr. Girija Vyas

Shri Satpal Maharaj

SECRETARY GENERAL

Shri T.K. Viswanathan

LOK SABHA DEBATES

LOK SABHA

Friday, November 23, 2012/Agrahayana 2, 1934 (Saka)

The Lok Sabha met at Eleven of the Clock

[MADAM SPEAKER in the Chair]

INTRODUCTION OF MINISTERS

MADAM SPEAKER: Hon. Prime Minister.

THE PRIME MINISTER (DR. MANMOHAN SINGH): Hon. Speaker, with your permission, I wish to introduce to you and through you to this august House, my colleagues who have recently been promoted or inducted to the Council of Ministers:

Cabinet Ministers

- | | |
|------------------------------|--|
| 1. Shri K. Rahman Khan | Minister of Minority Affairs |
| 2. Shri Dinsha Patel | Minister of Mines |
| 3. Shri Ajay Maken | Minister of Housing and Urban
Poverty Alleviation |
| 4. Shri M.M. Pallam Raju | Minister of Human Resource
Development |
| 5. Shri Ashwani Kumar | Minister of Law and Justice |
| 6. Shri Harish Rawat | Minister of Water Resources |
| 7. Shrimati Chandresh Kumari | Minister of Culture |

Ministers of State (Independent Charge)

- | | |
|-----------------------|--|
| 8. Shri Manish Tewari | Minister of State (Independent
Charge) of the Ministry of
Information and Broadcasting |
| 9. Dr. K. Chiranjeevi | Minister of State (Independent
Charge) of the Ministry of
Tourism |

Ministers of State

10. Dr. Shashi Tharoor
Minister of State in the Ministry of Human Resource Development
11. Shri Kodikunnil Suresh
Minister of State in the Ministry of Labour and Employment
12. Shri Tariq Anwar
Minister of State in the Ministry of Agriculture and Minister of State in the Ministry of Food Processing Industries
13. Shri K.J S.P. Reddy
Minister of State in the Ministry of Railways
14. Shrimati Ranee Narah
Minister of State in the Ministry of Tribal Affairs
15. Shri Adhir Chowdhury
Minister of State in the Ministry of Railways
16. Shri Abu Hasem Khan Choudhury
Minister of State in the Ministry of Health and Family Welfare
17. Shri Sarvey Satyanarayana
Minister of State in the Ministry of Road Transport and Highways
18. Shri Ninong Ering
Minister of State in the Ministry of Minority Affairs
19. Shrimati Deepa Dasmunsi
Minister of State in the Ministry of Urban Development
20. Shri P. Balram Naik
Minister of State in the Ministry of Social Justice and Empowerment
21. Dr. Kruparani Killi
Minister of State in the Ministry of Communications and Information Technology

22. Shri Lalchand Kataria

Minister of State in the Ministry
of Rural Development.

श्री शरद यादव (मधेपुरा): आप 184 को भी इंद्रोड्यूज कर दीजिए।...(ब्यवधान)

MADAM SPEAKER: Now. Question Hour.

Q. No. 21 – Shri Ashok Kumar Rawat.

... (Interruptions)

11.04 hrs

At this stage, Shri Kalyan Banerjee, Shri Ramesh Rathod and some other hon.

Members came and stood on the floor near the Table.

... (Interruptions)

अध्यक्ष महोदया : आप बैठ जाइए।

... (व्यवधान)

MADAM SPEAKER: Nothing will go on record .

(Interruptions)* ...

अध्यक्ष महोदया : आप बैठ जाइए।

... (व्यवधान)

MADAM SPEAKER: I am going to speak.

... (Interruptions)

MADAM SPEAKER: Please take your seats. Yes, I will allow you.

... (Interruptions)

MADAM SPEAKER: I will allow you to speak. Please go back.

... (Interruptions)

MADAM SPEAKER: Please go back. I will allow you to speak.

... (Interruptions)

MADAM SPEAKER: I will allow you to speak. Please go back.

... (Interruptions)

MADAM SPEAKER: The House stands adjourned to meet again at 12.00 hours.

11.07 hrs

The Lok Sabha then adjourned till Twelve of the Clock.

* Not recorded.

12.00 hrs

The Lok Sabha re-assembled at Twelve of the Clock.

(Shri Francisco Cosme Sardinha in the Chair)

... (Interruptions)

PAPERS LAID ON THE TABLE

MR. CHAIRMAN : Now, papers to be laid on the Table. Shrimati Panabaka Lakshmi.

12.0 ¼ hrs

At this stage, Shri Kalyan Banerjee, Shri Sultan Ahmed, Sk. Nurul Islam and some other hon. Members came and stood on the floor near the Table.

... (Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): On behalf of Shri S. S. Palanimanickam, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 23A of the Regional Rural Banks Act, 1976:-

- (1) S.O. 2350(E) published in Gazette of India dated 1st October, 2012, regarding amalgamation of Aryavart Gramin Bank and Kshetriya Kisan Gramin Bank as Aryavrat Kshetriya Gramin Bank.

[Placed in Library. See No.LT 7484/15/12]

- (2) S.O. 2386(E) published in Gazette of India dated 8th October, 2012, regarding amalgamation of Satpura Narmada Kshetriya Gramin Bank, Vidisha Bhopal Kshetriya Gramin Bank and Mahakaushal Kshetriya Gramin Bank as Central Madhya Pradesh Gramin Bank.

[Placed in Library. See No.LT 7485/15/12]

- (3) S.O. 2496(E) published in Gazette of India dated 15th October, 2012, regarding amalgamation of Samastipur Kshetriya Gramin Bank and Bihar Kshetriya Gramin Bank as Bihar Gramin Bank.

[Placed in Library. See No.LT 7486/15/12]
... (*Interruptions*)

12.01 hrs

ASSENT TO BILLS

SECRETARY-GENERAL: Madam Speaker, I lay on the Table the following two Bills passed by the Houses of Parliament during the Eleventh Session of Fifteenth Lok Sabha and assented to by the President since a report was last made to the House on the 9th August, 2012:

1. The Chemical Weapons Convention (Amendment) Bill, 2012; and
2. The National Institute of Mental Health and Neuro-Sciences, Bangalore Bill, 2012.

I also lay on the Table copies, duly authenticated by the Secretary-General, Rajya Sabha, of the following two Bills passed by the Houses of Parliament and assented to by the President:

1. The Rajiv Gandhi National Institute of Youth Development Bill, 2012; and
2. The All-India Institute of Medical Sciences (Amendment) Bill, 2012.

[Placed in Library. See No.LT 7487/15/12]

... (*Interruptions*)

12.02 hrs

STANDING COMMITTEE ON AGRICULTURE

39th Report

SHRI BASU DEB ACHARIA (BANKURA): I beg to present the Thirty-ninth Report (Hindi and English versions) of the Standing Committee on Agriculture on the Action Taken by the Government on the Observations/ Recommendations contained in the Twenty-first Report of the Committee on Agriculture (2010-11) on 'Infrastructural Facilities for Development of Food Processing Industries - An Evaluation'.

... (*Interruptions*)

12.03 hrs**STANDING COMMITTEE ON HEALTH AND FAMILY WELFARE
(i) 60th Report**

DR. SANJAY JAISWAL (PASCHIM CHAMPARAN): I beg to lay the Sixtieth Report* (Hindi and English versions) of the Standing Committee on Health and Family Welfare on the National Commission for Human Resources for Health Bill, 2011.

... (*Interruptions*)

(ii) Evidence

DR. SANJAY JAISWAL : I also beg to lay on the Table a copy of the Evidence tendered before the Committee on the National Commission for Human Resources for Health Bill, 2011.

The Sixtieth Report along with the evidence tendered before the Committee was presented to the Chairman, Rajya Sabha on 30th October, 2012 under the Direction dated 17-01-1996 of the Directions by the Chairman, Rajya Sabha when the House was not in session and that orders for its printing, publication and circulation were given by the Chairman. A copy each of the said Report and evidence were also forwarded to the Speaker, Lok Sabha.

... (*Interruptions*)

* The Report was presented to the Chairman, Rajya Sabha on 30th October, 2012 and forwarded to the Speaker, Lok Sabha the same day.

12.04 hrs

MOTION FOR ELECTION TO THE CENTRAL SUPERVISORY BOARD UNDER PRE-CONCEPTION AND PRE-NATAL DIAGNOSTIC TECHNIQUES (PROHIBITION OF SEX SELECTION) ACT, 1994

MR. CHAIRMAN : Shri Ghulam Nabi Azad.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): I beg to move:

“That in pursuance of clause (f) of sub-section (2) of section 7 read with sub-section (1) of section 8 of the Pre-Conception and Pre-Natal Diagnostic Techniques (Prohibition of Sex Selection) Act,1994, the members of this House do proceed to elect, in such manner as the Speaker may direct, two women members from amongst themselves to serve as members of the Central Supervisory Board, subject to the other provisions of the said Act and the rules made thereunder.”

MR. CHAIRMAN: The question is:

“That in pursuance of clause (f) of sub-section (2) of section 7 read with sub-section (1) of section 8 of the Pre-Conception and Pre-Natal Diagnostic Techniques (Prohibition of Sex Selection) Act,1994, the members of this House do proceed to elect, in such manner as the Speaker may direct, two women members from amongst themselves to serve as members of the Central Supervisory Board, subject to the other provisions of the said Act and the rules made thereunder.”

The motion was adopted.

... (Interruptions)

MR. CHAIRMAN: The House stands adjourned to meet again on Monday, the 26th November, 2012 at 11 a.m.

12.05 hrs

*The Lok Sabha then adjourned till Eleven of the Clock
on Monday, November 26, 2012/ Agrahayana 5, 1934 (Saka).*
